



**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

**Form 5****List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

**Form 6**

**Contested commercial cases disposed during the month**

Sr. No	Court	Distri ct	Case No.	Petitioner Name Vs. Responden t Name	Advocat e	Date of Registr ation	Whether Urgent Relief was sought and Pre- Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/S ettle d)	Date of Executio n of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COMCA/1 /2021	M/s Green Minit India Agritech P Ltd. Vs 1) The Government of India 2) The Government of Andhra Pradesh 3) The District Collector 4) The Director of Sugar and Cane Commissioner Functional Registrar 5) M/s The New India Assurance Company Limited Government of India owned Insurance Company 6) M/s R B Davar Insurance Surveyors And Loss Assessors 7) M/s The Chodavaram CoOperative Sugars Limited 8) V V Ramana Rao 9) Gunuru Mau Naidu	Kalagatl a Koteswa ra Rao	18-01-2021	--	11-11-2021	297	Dismissed	--	--	Order 23, Rule 1&2 of C.P.C

**Form 7****Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	61	4	1	64